NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 03.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI. S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER **PETITION NUMBER** : CP/1/2015 : UNION OF INDIA NAME OF THE TRANSFEROR NAME OF THE TRANSFERRE : FINANCIAL TECHNOLOGIES INDIA PVT LTD **UNDER SECTION** : 397/398 S.No. NAME (IN CAPITAL) **DESIGNATION SIGNATURE** REPRESENTATION BY WHOM 1.7 B.DHANARAJ DR. SIMON 2. Minod (Cumar County for Rzy Sinvasas R19-21 1 R3-27 3 Arvind hakkawat: Shashank Trivedi | - Connsel for R29. KMN degal. 4) Ray Kumar Thabakh - Coursel for Ranjano Go Shandheilde Association Sharehislders Arsociation (SHAFT)

6) Namen Kuman Muth

For Intervenor applicant CA 75/16

ORDER

Counsel for Petitioner present. Counsel for R2 to R4, R5 to R12, R15 to R18, R23 to R27 present. Counsel for Shareholders Association present. Counsel for Intervener Applicant present. Counsel for R29 present and completed his final arguments. Counsel for the Petitioner prayed for time for reply arguments. At request time is enlarged. Put up on **18.12.2017 at 02.30 P.M.**

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MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

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